

>

Title: Secretary General laid copy of the decisions of the Speaker, Lok Sabha, dated 27 January, 2008, under the 10th Schedule of the Constitution and the members of Lok Sabha (Disqualification on ground of Defection Rules, 1985).

SECRETARY-GENERAL : Sir, I beg to lay on the Table, a copy each of the three decisions (Hindi and English versions) of the Speaker, Lok Sabha, dated 27 January, 2008, under the Tenth Schedule to the Constitution and the Members of Lok Sabha (Disqualification on ground of Defection) Rules, 1985, in the following three matters:

1. Petition given by Shri Rajesh Verma, MP under the Tenth Schedule to the Constitution and rules thereunder against Shri Mohd. Shahid Akhlaque.

2. Petition given by Shri Rajesh Verma, MP under the Tenth Schedule to the Constitution and rules thereunder against Shri Ramakant Yadav.

3. Petition given by Shri Rajesh Verma, MP under the Tenth Schedule to the Constitution and rules thereunder against Shri Bhal Chandra Yadav.

-

-

-